

By Speed Post/Fax

F.No.A.12018/07/2016.AD.III.B  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the 7<sup>th</sup> June, 2018

To,

All concerned under  
Central Board of Indirect Taxes & Customs.

Subject: Recruitment Rules for various posts of Directorates under Central Board of Indirect Taxes and Customs - regarding.

Sir/ Madam,

I am directed to invite attention to DOPT OM issued vide F.No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015 inter alia it has been advised to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/Department for 30 days for inviting comments of the stake-holders. Therefore, the draft RRs for the posts of **Inspector, Stenographer Grade-I, Executive Assistant, Tax Assistant, Havaldar & Head Havaldar** in Directorates under CBIC (formerly CBEC) are uploaded on the website of this department.

2. In view of the above, it is requested to all concerned who are working under CBIC (formerly CBEC) or any way associated with the aforesaid draft rules may kindly furnish their comments/opinion/suggestion in the matter within 30 days from the date of issue of the order.

Yours faithfully,

Encls.: As Above

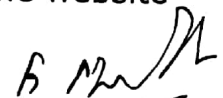


(B.K.Manthan)

Under Secretary to the Govt. of India

Tel./Fax No.: 26162675

Copy to: (i) Webmaster, DG Systems for uploading the same on the website  
(ii) DG, HRD for information and record.



(B.K.Manthan)

Under Secretary to the Govt. of India